

2.2.96

Hon. Dr. R. K. Saxena, JM

Hon. Mr. D. S. Baweja, AM

Sri Manoj Upadhyay learned counsel for the applicant present. He seeks one week's time to argue. Allowed. Fix on 13.2.96.

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AM

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JM

RJ

13/2/96

Hon. Dr. R. K. Saxena, JM.

Hon. Mr. D. S. Baweja, AM,

Shri Manoj Upadhyay, counsel for the applicant is present. He does not press the O.A. even at the stage of admission. The O.A. is, therefore, dismissed as not pressed.

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AM

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JM.

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